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SLP(C)No. 2464 OF 2001

ITEM No.54

Court No. 6

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.2464/2001

(From the judgement and order dated 19/04/2000 in RSA 2154/98
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner (s)

VERSUS

BALWANT SINGH

Respondent (s)

(With Appln(s). for c/delay in filing SLP)
(With prayer for interim relief)

Date : 30/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Aarohi Bhalla,Adv. for
Mr. Mahabir Singh,Adv.

For Respondent (s) Mr. Sanjay Sarin,Adv. for
Mr. Ashok Mathur,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Delay condoned.
Leave granted.
Liberty to mention after six weeks.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master